

services. The representation of these communities has increased appreciably

as may be observed from the following figures:

As on	Officer	Clerks	Sub. Staff
19-7-69	14	144	1513
Date of Nationalisation	(0.08%)	(0.25%)	(5.67%)
31-12-79	1056 (1.80%)	15566 (11.78%)	11696 (19.82%)
31-12-79	2424 (3.56%)	22819 (14.19%)	15836 (24.06%)

(b) to (d). Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes has been examining the question of reservations for and recruitment of Scheduled Castes/Tribes in the services of public sector banks. This Committee had submitted reports to Parliament in respect of State Bank of India, Reserve Bank of India, Bank of India, Central Bank of India and Allahabad Bank (with regard to recruitment of Officer's grade). Based on the recommendations/observations of the Committee instructions, where considered necessary, have been issued to the banks.

#### Boeing Service Between Delhi and Chandigarh

1657. SHRI TAYYAB HUSSAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) do the Government propose to start new Boeing service from Delhi to Chandigarh in the near future; and

(b) if so, the date of commencement of the service?

THE MINISTER OF TOURISM & CIVIL AVIATION (SHRI A. P. SHARMA): (a) & (b). Yes, Sir. It is proposed to start a Boeing service to Chandigarh once a week shortly.

#### Dilution of foreign shareholding in Peico-Elmi

1658. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government have directed the Reserve Bank to examine a proposal to dilute the foreign share holdings in Peico-Elmi (Electric Lamp Manufacturers India Limited, Calcutta) through public issue of equity through which the former Indian subsidiary of Philips of Holland had offered to take a majority stake in the Calcutta-based EIMI; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) & (b). In accordance with the directive issued under the FERA, 1973 by the Reserve Bank of India to Electric Lamp Manufacturers (India) Pvt. Ltd., Calcutta (ELMI) for dilution of non-resident interest in the equity capital of the company to a level not exceeding 40 per cent ELMI has submitted a proposal for the sale of the entire shareholding to Peico Electronics & Electricals (formerly Philips India Ltd.). The proposal is under consideration of the Reserve Bank of India, pending approval of the proposal under the relevant provisions of the Companies Act.

#### Proposal to take over retail business of Essential Commodities

1659. SHRI MUKUNDA MANDAL:  
SHRI BHOGENDRAS JHA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have considered to take over the retail business of some of the essential commodities; and

(b) if so, facts thereof?